

**Insolvency and Bankruptcy Board of India  
Press Release**

**No. IBBI/PR/2025/10  
25<sup>th</sup> April, 2025**

**IBBI and ISB Invites Research Papers for  
4<sup>th</sup> International Research Conference on Insolvency and Bankruptcy**

The Insolvency and Bankruptcy Board of India (IBBI), in collaboration with leading institutions of higher education, regularly organises International Research Conferences focused on insolvency and bankruptcy. These flagship events feature an extensive agenda that includes knowledge-sharing sessions and presentations of research papers from various disciplines such as economics, law, finance, banking, and management. Distinguished experts and practitioners from India and abroad participate in the discussions, providing comparative insights into insolvency frameworks across jurisdictions. Contributions from scholars and practitioners play a vital role in developing best practices, addressing emerging challenges, and demystifying the complexities of insolvency proceedings. A strong body of research not only supports legal and financial professionals but also aids policymakers in refining and strengthening the legislative framework.

In this context, IBBI in association with the Indian School of Business (ISB), Hyderabad, is now organizing the 4<sup>th</sup> International Research Conference on Insolvency and Bankruptcy on 28<sup>th</sup> and 29<sup>th</sup> September 2025 at its Hyderabad campus. The conference aims to further promote academic inquiry and informed discourse in the evolving field of insolvency and bankruptcy. The important dates related to the Conference are as under:

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*Important dates*

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Proposal submission	31 <sup>st</sup> May, 2025
Acceptance/ Rejection notification	15 <sup>th</sup> June, 2025
Submission of full papers	15 <sup>th</sup> August, 2025
Final paper acceptance/ rejection notification	1 <sup>st</sup> September, 2025
Presentation of the paper	28 <sup>th</sup> September to 29 <sup>th</sup> September 2025
Submission of revised paper	31 <sup>st</sup> October, 2025

Scholars, researchers, professionals and industry experts are invited to participate in the Conference to foster the exchange of ideas, present innovative research, and collaboratively enrich the academic dialogue on the insolvency and bankruptcy regime. The [detailed brochure](#) of the Conference can be accessed on IBBI's website.

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